

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 22590/2017

(Arising out of impugned final judgment and order dated 03-08-2017 in CA No. 9/2017 passed by the High Court of Judicature at Allahabad)

RAMESH SINGH

Petitioner(s)

VERSUS

BHOLA PANDEY & ORS.

Respondent(s)

Date : 02-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
Mr. Saif Naseem, Adv.
M/S. Equity Lex Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None present for the respondent.

Leave granted.

(SHRADDHA MISHRA)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
COURT MASTER (NSH)